NIL	S.No Name of the Creditor					
NF.	Date of Receipt	Details of C	### ### ### ### ###			
NIL	Amount claimed	Details of Claim Received		Filing		Date
NIL	Amount Amount of claimed claims admitted		Annexure 9 - L	under clause (d) o	LIST OF STAP	of commenceme
NIL	Nature of Claim	Details of Claim Admitted	Annexure 9 - List of other creditors (Other than financial creditors and operational cred	Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Reg	LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 20	Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021
NIL	Amount Covered by Security Interest	m Admitted	n financial cr	n 31 of the I	NCLT taken	ate of comm
NIL	Amount Amount 1 Covered Covered by by Security gurantee Interest		editors and	3BI (Liquid	on record	encement
NE.	Whether % of Related Share Party?		operation	ation Proce	date: 03rd	of Liquidat
N	Whether % of Voting Related Share in SCC Party?		al creditors)	ss) Regulatio	June 2025	ion: 20th Apr
NIC.	Cain	Amount of Contigent	K	gulations, 2016		ii 2021
Nic	that may be set-off	Amount of Amount of any Amount of Contigent mutual dues, claim not				
NIC	admitted	2 - 2 - 2		-		
NE	ven		Am			
Z		Remark if any	Amount in Rs.			

FOR PADMAADEVI SUGARS LIMITED

S. Rajendran Liquidator Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241